

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT-1

Central Excise Appeal No. 20604 of 2014

(Arising out of Order-in-Appeal No. 625 to 627/2013-CE dated
21.11.2013 passed by the Commissioner of Central Excise (Appeals-I),
Bangalore.)

**M/s. Reyami Office Furniture and
Equipment Pvt. Ltd.**

....Appellant

No.546, I Floor,
CMH Road,
Indiranagar,
Bangalore – 560 008.

VERSUS

**The Commissioner of Central Excise.
Bangalore-I Commissionerate,**

....Respondent

Queens Road,
CR Building,
Bangalore – 560 001.

Appearance:

Mr. Raghavendra B. Hanjer, Advocate, for the Appellant

Mr. Rajiv Kumar Agrawal, Commissioner (AR) and
Mr. K. Vishwanatha, Superintendent (AR) for the Respondent

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 22.11.2023
DATE OF DECISION: 03.05.2024

This appeal is remanded. For Order, see order of date in
Excise Appeal No. 1426 of 2010.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**

Raja.....